

ØITEM NO.

COURT NO.

SECTION XIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 1173 OF 2006 IN SLP(C) 14429/2006

VEMA HANUMANTHA RAO & ORS

Petitioner(s)

VERSUS

M/S PRIYA DARSHINI CO-OP

HOUSING SOCIETY & ORS

Respondent(s)

Date: 30/11/2006 This Petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

By Circulation

UPON perusing papers the Court made the following

O R D E R

The review petition is dismissed.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER

(Signed order is placed on the file)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION(C) NO. 1173 OF 2006

IN

SPECIAL LEAVE PETITION(C) NO.14429 OF 2006

VEMA HANUMANTHA RAO & ORS.

.... PETITIONER

RS.

VERSUS

M/S. PRIYA DARSHINI CO-OP HOUSING

SOCIETY & ORS.

.... RESPONDENT

TS.

O R D E R

We have gone through the review petition and the connected

records. We do not find any merit in the same. The review petition is

dismissed.

.....J

.....

(K.G. BALAKRISHNAN)

.....J

.....

(D.K. JAIN)

NEW DELHI;

NOVEMBER 30, 2006.